

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 4428/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAKESH & ORS.

Respondent(s)

Date : 17-04-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. ANJARIA
[IN CHAMBER]

For Appellant(s) Ms. Sakshi Kakkar, AOR

For Respondent(s) Mr. Aldanish Rein, AOR
Ms. Maheravish Rein, Adv.
Ms. Shamshravish Rein, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant prays for, and is
granted four weeks' time to file necessary application for
substituted service in respect of unserved Respondent No.2.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(VATSALA DUBEY)
COURT MASTER(NSH)